

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 33**

TO BE ANSWERED ON TUESDAY, DECEMBER 11, 2018/AGRAHAYANA 20, 1940 (SAKA)

Benefits under special package to Andhra Pradesh

33. DR. K.V.P. RAMACHANDRA RAO:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government has not extended the benefits under the special package announced to Andhra Pradesh in lieu of Special Category Status till date;
- (b) if so, the details thereof and if not, what are benefits extended to Andhra Pradesh under this package; and
- (c) the reasons for the problems in implementation of the special package announced to Andhra Pradesh?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI P. RADHAKRISHNAN)**

(a) to (c): The Central Government has announced a Special Assistance Measure to the Successor State of Andhra Pradesh which would make up for the additional Central share the State might have received during 2015-16 to 2019-20, if the funding of Centrally Sponsored Schemes (CSS) would have been shared at the ratio of 90:10 between the Centre and the State. The special assistance will be provided by way of repayment of loan and interest for the Externally Aided Projects (EAPs) signed and disbursed during 2015-2016 to 2019-20 by the State as and when it falls due. Accordingly, Rs.15.81 crore has been released to the State of Andhra Pradesh in 2018-19 as reimbursement of interest payments of Externally Aided Projects (EAPs) signed and disbursed since 2015-2016. Further, the Central Assistance provided under the Andhra Pradesh Reorganization Act.2014, a sum of Rs.14,294.20 crore have been released. Details are placed in Annexure-1

Annexure

(Rs. in crore)

Central Assistance provided under Andhra Pradesh Re-organization Act., 2014							
Provisions of APRA, 2014	Items identified for providing 'Special Assistance'	Releases					Total upto FY 2018-19
		2014-15	2015-16	2016-17	2017-18	2018-19	
Section 46(2)	Resource gap	2303.00	500.00	1176.50	-	-	3979.50
Section 46(2) & (3) and 94 (2): special for backward areas.	Development Grant for 7 backward districts of the State covering Rayalaseema and North Coastal Region*	350.00	350.00	350.00	-	-	1050.00
Section 6 & 94 (3 & 4): Central support for creation of new capital city	Assistance for Capital City for Development of essential infrastructure etc.	1500.00*	550.00	450.00	-	-	2500.00
Section 90(1) Polavaram Irrigation Project is hereby declared to be a National Project**	Polavaram National Project on Irrigation	250.00#	600.00^	2514.70#	2000#	1400#	6764.70
Total		4403.00	2000.00	4491.20	2000.00	1400	14294.20
Special Assistance Measures							
Repayment of loan and interest for the Externally Aided Projects (EAPs) signed and disbursed during 2015-2016 to 2019-20 by the State						15.81	15.81
Grand Total		4403.00	2000.00	4491.20	2000.00	1415.81	14310.01

#: Provided by Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD&GR).

^: Includes grant of Rs. 200 crore released by Department of Expenditure.

**: Funding of 100% of the remaining cost of irrigation component only of the project for the period starting from 01.04.2014, to the extent cost of the irrigation component on that day would be provided.

*: including Rs.1000 crore released by Ministry of Urban Development